GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 784 TO BE ANSWERED ON 25/07/2025

RECONSTRUCTION OF SMALL BRIDGES UNDER PMGSY-III

784 Ms. Indu Bala Goswami:

Will the Minister of Rural Development be pleased to state:

- (a) whether the Ministry has given approval under Pradhan Mantri Gram Sadak Yojana-III (PMGSY-III) for reconstruction of small bridges damaged during the natural disaster in Himachal Pradesh; and
- (b) if so, the sanctioned amount thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) & (b): Under Pradhan Mantri Gram Sadak Yojana (PMGSY)-III, a total of 299 road works with a length of 3,123.117 Kms and 43 bridge works have been sanctioned in the State of Himachal Pradesh. Out of sanctioned projects, the State has completed 1,023.734 km of Road length and 1 bridge under PMGSY-III as on date.

In the course of ensuring all-weather connectivity on a road under Seraj Block of Mandi District under PMGSY III, a bridge has been sanctioned at a cost of ₹23.64 crore which had been washed away earlier, as informed by the State.

The maintenance and reconstruction of all roads and bridges sanctioned under PMGSY is the responsibility of the State Governments. Bridges under PMGSY III are sanctioned only on the alignment of PMGSY III roads.
